

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 04

IA(I.B.C)/ 1481(MB)2024 IN C.P. (IB)/ 1307(MB)2022

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **06.05.2024**

NAME OF THE PARTIES : **State Bank Of India**

**Vs**

**Supreme Infrastructure India Limited**

**For FC** : Adv. Sairam Subramanian, Adv. Saloni Shah, Adv. Ananya Nair i/b  
Saraf & Partners

**For CD ( Applicant in IA 1481/2024 )** : Adv. Rohan Agrawal, Adv. Sujit  
Lahoti, Adv. Shrushti Relekar  
i/b Sujit Lahoti and Associates

**Section 7 of IBC**

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**ORDER**

Both the Counsel for FC and CD jointly request for time for hearing. **List on 09.05.2024 for hearing given as a last chance.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**